

KV

Bench II

NATIONAL COMPANY LAW TRIBUNAL,
KOLKATA BENCH
KOLKATA

C.P NO 304/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th August 2017, 10.30 A.M

Name of the Company		Vasundhara Holdings Ltd & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms. Manjri Bhutani, Ad. Petitioner 'Am.

Mr. TAPAS KR. DAS
ASSISTANT DIRECTOR

RD(ER)
MCA

29/8/2017

O R D E R

Ld. Lawyer on behalf of the petitioner is present.

Ld. Lawyer appearing on behalf of the petitioner submitted that in view of the earlier order, he has made paper publication and in compliance thereof she prayed for filing an affidavit. From the side of the Regional Director, Assistant Director, MCA is present. He submitted that certain queries were made to the petitioner but they have not filed any reply. To that effect the petitioner submitted that she needs some time to file reply. Heard, prayer is allowed.

Fixed on 20.09.2017.

Sd/-

MANORAMA KUMARI
MEMBER(J)